

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.440

CA/236/ND/2023 CA/452/ND/2021 CA/453/ND/2021 CA/460/ND/2021
CA/465/ND/2021 CA/05/ND/2022 CA/09/ND/2022 in
CP/173/ND/2020

IN THE MATTER OF:

Nikhil Jain	...	Applicant
Versus		
Rajdhani Nurseries Ltd	...	Respondent

Under Section 213

Order delivered on 23.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Gautam Singhal, Adv. Aastha Bishnoi, Adv. Rajat Chaudhary along with Applicant Mr. Nikhil Jain, in person
For the Respondent	: Adv. Rohit Gandhi, Adv. Akshita Nigam, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
04.06.2024.

-SD-
Court Officer